THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated Shillong 06th April, 2021.

NO.HCM.II/123/2015/Pt/Estt./120 : The Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong is pleased to declare 12th April, 2021 as a holiday in Subordinate Courts of West Garo Hills District, East Garo Hills District, South Garo Hills District, South West Garo Hills District and North Garo Hills District on account of "General Elections to the Garo Hills Autonomous District Council 2021".

REGISTRAR GENERAL

Memo. No.HCM.II/123/2015/Pt/Estt./120-A Dated Shillong 06th April, 2021. Copy to:-

- 1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The Private Secretary to Hon'ble Mr. Justice R. V. More, Judge, High Court of Meghalaya, Shillong.
- 3. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong.
- 4. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong.
- 5. The Commissioner & Secretary to the Govt. of Meghalaya, Shillong.
- 6. The Private Secretary to Advocate General, High Court of Meghalaya, Shillong.
- 7. The District & Sessions Judge, Tura/Williamnagar/Baghmara/Ampati/Resubelpara.
- 8. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
- 9. The Registrar(Admn.), High Court of Meghalaya, Shillong.
- 10. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 11. The Director, Meghalaya State Judicial Academy, Shillong.
- The Joint Registrar-cum-OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
- 13. The Central Project Coordinator, High Court of Meghalaya, Shillong
- The President/Secretary, Tura/Williamnagar/Baghmara/Ampati/Resubelpara Bar Association.
- 15. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
- 16. Notice board.
- 17. Office file.

REGISTRAR GENERAL